

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP NO. 16/114 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: Ms. Ranjana Garg V/s. Registrar of Companies

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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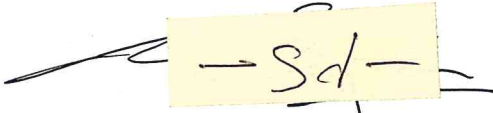
	For the Petitioner (s) :	Mr. Jatin Mongia, Advocate Mr. Manoj Awasthi, Advocate		
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	For the Respondent (s) :	None		
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ORDER

Prosecution in this case is pending. Let the petitioner seek liberty of the Prosecuting Court for proceeding under Section 441 of the Companies Act, 2013.

To come up on 20th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)